the case of their spouses who are medical practitioners if they are not Government employees.

- (b) A complaint to this effect was received from beneficiary.
- (c) Orders for the transfer of the concerned doctor have been issued on the basis of the compaint received against him. The matter is being further investigated and appropriate departmental action will be taken if necessary after the completion of investigation.

## Stepping up of pay of Teachers in Schools in South Delhi District

- 449. SHRI BHISMA NARAIN SINGH: Will the Minister of EDUCATION. SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether a number of cases of stepping up of pay of teachers to bring the same at par with their juniors, are pending for a long time in Schools in the South District of the Delhi Education Department;
- (b) if so, what is the number of teachers whose cases are pending, and what are the reasons for the pendency and the period since when they are pending; and
- (c) by when these cases are likely to be finalised.
- THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) According to the information given by Delhi Administration, no such case is pending.
  - (b) and (c) Do not arise.

## Out of turn allotment of suites in) Pataudi **House on Medical Grounds**

450. SHRI BHOLA PRASAD: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that Government have recently made out of turn allotment of single/double room suites in Pataudi House, New Delhi on medical grounds;

to Questions

- (b) if so, what are the names of the officers with designations and which are the offices in which they are working;
- (c) whether the certificates produc-ed by them were examined by the D.G.H.S. as is done in the case of out of turn allotment on medical grounds elsewhere; and
- (d) what action Government have taken against the officers whose certificates were not found to be genuine?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

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Name and Desig	Office	Remarks
Shri C. R. Sundra- murthi, Assistant Controller of Account	of Finance	Ad hoc allotment
Shri S. K. Malhotra Under Secretary.	Deptt. of Heavy Industry	Ad hoc change
Shri K. N. Pandey, Section Officer	Ministry of Finance	Ad hoc change

- (c) No, Sir. According to existing practice, medical certificates are not required to be examined by the DGHS except in cases of doubt.
- (d) Does not arise since all the three medical certificates in these cases were from specialists of leading Government hospitals in

## **High Level Implementations Body for** Regularisation and Development of Unauthorised Colonies

451. SHRI S. KUMARAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the answer to Starred Question 80 given in the